


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 13/BB/2018	-	Admission	252(3)	M/s Bethala Traders and Consultants Pvt Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
01.	HARISH V.S. Advocate 9448388274	PETITIONER	 08-01-2018 Adv. for Petitioner

ORDER

Matter is listed today for admission. Counsel reported that affidavit of the Company was already filed. Therefore notice is to be ordered to ROC. Issue notice to the ROC, Karnataka. Registry to prepare notice. Counsel to collect it and serve on the ROC. List it on 01.02.2018.


Member (T)


Member (J)